

Annexure 6
Name of the Corporate debtor: M/s. Bil Energy Systems Limited ; Date of commencement of liquidation: 04.12.2023 and appointment or amended on 04.12.2023; List of stakeholders as on :03.07.2025
List of operational creditors (other than workmen, employees and Government Dues)

S No	Name of the creditor	Identification No	Details of claims received	Details of claim admitted						% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee						
1	BSE Limited	1	04-01-2024	62,83,264	58,31,639.00	Form C	Nil, As per Information available till	NA	-	0.14	-	-	4,51,625	-	
2	National Stock Exchange of India Limited	2	19-01-2024	61,53,009	55,58,496.00	Form C	Nil, As per Information available till	NA	-	0.14	-	-	5,94,513	-	
3	Link Intime India Pvt Ltd	3	21-12-2022	97,438	97,438.00	Form B	Nil, As per Information available till	NO	-	0.00			-		
4	Bansal Bansal & Co	4	09-01-2023	12,00,850	12,00,850.00	Form B	Nil, As per Information available till	NO	-	0.03	-	-	-	-	
5	National Securities Depository Limited	5		6,63,050	3,00,974.00	Form C	Nil, As per Information available till	NO	-	0.01	-	-	3,62,076		
	Sub Total			1,43,97,611	1,29,89,397					0.317	-	-	14,08,214.00	-	